

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 25-01-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.S. Hora, RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 13989/15 Om Prakash Mundotiya Vs. State	Ashvin Garg	Sanjay Sharma
2	Smt. Nirmala Sharma, Advocate	S.B. Cr. Misc. Petition No. 5300/15 Smt. Ganga Devi Vs. State	Vikas Kabra	R.R. Sharma
3	Sh. Raj Kumar Yadav, Advocate	S.B. Cr. Misc. Bail Application No. 14595/15 Smt. Radha Devi Sharma Vs. State	Ram Manohar Sharma	Jitendra Mitruka
4	Sh. Ashok Sharma, Advocate	D.B. Civil Misc. Appeal No. 2873/14 Dr. Veerbhan Vs. Sonal Talpada	R.B. Bansal	Mahendra Shah
5	Sh. Ankur Rastogi, Advocate	D.B. Civil Misc. Appeal No. 2793/14 & 2794/14 Madhulika Sharma VS. Dilip Dutt Sharma	Arvind Bhardwaj	Prateek Kasliwal

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
( Dr. Shakti Singh Shekhawat )  
Deputy Secretary  
(Action Plan & ADR)

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 27-01-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Smt. Kamala Jain, Advocate	S.B. Cr. Revision Petition No. 1517/14 Parasmal Samariya Vs. Smt. Jyoti Samariya	Rajneesh Gupta	Sudhir Jain
2	Sh. Bhuvnesh Sharma Advocate	S.B. Cr. Revision Petition No. 1473/14 Jitendra Sharma Vs. Sarika Sharma	Pradeep Mathur	Amitabh Vijayvagiya
3	Sh.P.K. Kasliwal, Advocate	S.B. Cr. Misc. Petition No. 4915/15 & 4915/15 Smt. Sharda Vs. Smt. Chanchal Kanwar	P.S. Sharma	Sanjay Sharma Sumer Sharma
4	Sh. S.P. Mathur, Advocate	S.B. Civil First Appeal No. 148/10 & 263/11 Akhilesh Arya Vs. Ajit Kumar	Rajneesh Gupta	V.S. Chauhan
5	Smt. Nirmala Sharma, Advocate	D.B. Civil Misc. Appeal No. 3723/15 Hemant Gupta Vs. Smt. Shweta Gupta	R.R. Sharma	Rahul Agarwal
6	Ms. Archana Mantri , Advocate	S.B. Cr. Misc. Bail Application No. 5161/15 Hari Singh Chauhan Vs. State	Pankaj Gupta	Kapil Gupta
7	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision Petition No. 52/16 Amit Garg Vs. State	Vivek Goyal	Usha Gupta

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**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 28-01-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil First Appeal No. 388/15 Ranjan Kumar Vs. Pravesh Kumar	Ashvin Garg	Rinesh Gupta
2	Sh. Vinodi lal Mathur Advocate	S.B. Civil Second Appeal No.199/2013 Smt. Chandrawati Vs. M/s Sundar Medical Store	B.L. Agrawal	Sudesh Bansal
3	Sh. Vinodi lal Mathur Advocate	S.B. Civil First Appeal No. 157/10 Kunwar Pal Vs. Deen Dayal	B.K. Sharma	Sanjay Sharma
4	Sh. A.R. Patvardhan, RHJS(Retd.)	S.B. Civil Second Appeal No. 48/01 Kamal Chand Vs. Bheru Lal	Rinesh Gupta	N.U. Qazi
5	Sh. A.R.Patvardhan , RHJS (Retd.)	S.B. Civil Misc. Appeal No. 5407/11 Kartikeya Singh Vs. Pushpa	N.C. Sharma	R.B. Sharma
6	Sh. Ashwani Chobisa , Advocate	S.B. Cr. Revision Petition No. 1057/14 Santosh Bai Vs. State	Anuroop Singhi	Gori Shankar Gautam
7	Ms. Raj Sharma , Advocate	S.B. Cr. Revision Petition No. 424/15 Smt. Kamlesh Devi Vs. Vijay Kumar	Rajeev Sharma	Sumer Saini
8	Sh. A.K. Bajpai , Advocate	D.B. Civil Misc. Appeal No. 4823/15 Smt. Rinku Vs. Ashish Sharma	CL Saini	Sameer Jain
9	Sh. Ravi Bhojak, Advocate	S.B. Cr. Revision Petition No. 1430/15 Smt. Sahyogita Arora Vs. State	Kailash Sharma	Rajneesh Gupta
10	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No. 60/09 Om Narain Sharma Vs. Jagdish Narain	Manish Sharma	Shailesh Prakash Sharma

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